

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SALASAR STEEL AND POWER LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Salasar Steel and Power Limited
2.	Date of incorporation of corporate debtor	19/05/1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chhattisgarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17124CT1994PLC008350
5.	Address of the registered office and principal office (if any) of corporate debtor	1 st Floor, Bhatia Complex, Opposite RKC, G. E Road, Raipur, C.G. CT - 492001
6.	Insolvency commencement date in respect of corporate debtor	September 27, 2019
7.	Estimated date of closure of insolvency resolution process	March 25, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Rajesh Jhunjunwala IBBI/IPA-001/IP-P00647/2017-2018/11102
9.	Address and e-mail of the interim resolution professional, as registered with the Board	A51, Aashit Chs, Azad Road, H B Gawde Marg, Stanburg Estate, Juhu Koliwada, Mumbai City, Maharashtra, 400049 Email - jhunjunwala.rajesh@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: PricewaterhouseCoopers Pvt Ltd Plot No Y-14, Block EP Sector V, Salt Lake Electronics Complex Bidhan Nagar Kolkata, West Bengal 700 091 India Email: claim.r.sspl@in.pwc.com
11.	Last date for submission of claims	October 11, 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Salasar Steel and Power Limited on September 27, 2019.

The creditors of Salasar Steel and Power Limited, are hereby called upon to submit their claims with proof on or before October 11, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: September 30, 2019

Place: Raipur


Interim Resolution Professional
Mr. Rajesh Jhunjunwala
IBBI/IPA-001/IP-P00647/2017-2018/11102